

## भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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## गवर्नर GOVERNOR

## LETTER OF TRANSMITTAL

FSU 89 /01.04.003/2014-15

December 29, 2014 Pausha 08, 1936 (Saka)

The Finance Secretary Government of India Ministry of Finance New Delhi – 110001

Dear Shri Mehrishi,

In pursuance of the provisions of Section 36(2) of the Banking Regulation Act, 1949, I have pleasure in transmitting herewith two copies of the Financial Stability Report (Including Trend and Progress of Banking in India 2013-14) December 2014.

Yours sincerely,

(Raghuram G. Rajan)